

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
NEW DELHI**

Telephone No.011-24608722

Upbhokta Nyay Bhawan
'F' Block, GPO Complex
INA, New Delhi-110023

No. Admn./Sexual Harassment/NCDRC/2013

19th December 2018

OFFICE MEMORANDUM

Sub: Constitution of Internal Complaints Committee (ICC) in respect of employees of NCDRC


In pursuance to the instructions notified by DoPT vide OM No.11013/7/2014-Estt. (A-III) dt.16.07.2015, the following Committee is constituted as Internal Complaints Committee (ICC) in respect of NCDRC (Officials/Visitors), New Delhi.

S.No.	Name, Designation & Address	Chairperson/Head of the ICC
1	Smt. Sunita Anand, CM (S), NCDRC	Chairperson/Head of the ICC
2	Smt. Nandini Bhatt, CM (NS), NCDRC	Member
3	Shri Rajesh Nath, AR (Admn.), NCDRC	Member
4	Ms. Rekha Aggarwal, Advocate, Chamber No.409,Block-3, High Court, New Delhi-03	Member

2. The Internal Complaints Committee shall inquire into the complaints and give recommendations as may be considered necessary under the provision of "The Sexual Harassment of Women at Work place (Prevention, Prohibition & Redressal) Act,2013".

3. The tenure of the Committee shall be 2 years.

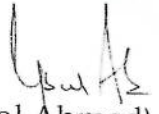
4. This issues with the approval of the Competent Authority.


(Iqbal Ahmed)
Deputy Registrar

- All Internal Complaint Committee Members
- SO (IT), NCDRC with a request to upload the OM in NCDRC website.

Copy to:

1. The Under Secretary (CPU), Deptt. Of Consumer Affairs, Government of India for information.


(Iqbal Ahmed)
Deputy Registrar